

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AMRIT FEEDS LIMITED

Sl. No	Particulars	Details
1	Name of corporate debtor	Amrit Feeds Limited
2	Date of incorporation of corporate debtor	22.07.1994
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata, under the Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15339WB1994PLC064082
5	Address of the registered office and principal office (if any) of corporate debtor	158 Lenin Sarani, Kolkata - 700013
6	Date of closure of Insolvency Resolution Process	19.02.2021
7	Liquidation commencement date of corporate debtor	19.02.2021 (Order received on 22.02.2021)
8	Name and registration number of the insolvency professional acting as liquidator	Mr Sunil Mohan Acharya IBBI/IPA-003/IP-N000174/2018-19/12120
9	Address and e-mail of the liquidator, as registered with the Board	245/1, Bhattacharya Para, 6 No. Jheel Par Road, New Barrackpur Ward 15, North 24 Parganas, Kolkata- 700 131. sunilmohanacharya58@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	liquidator.amritfeeds@gmail.com 2nd Floor, YMCA Building 25, Jawaharlal Nehru Road Kolkata -700087
11	Last date for submission of claims	21.03.2021

Notice is hereby given that the National Company Law Tribunal (Kolkata Bench) has ordered the commencement of liquidation of the Amrit Feeds Ltd on 19.02.2021. (Order received on 22.02.2021)

The stakeholders of Amrit Feeds Ltd are hereby called upon to submit their claims with proof on or before 21/03/2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Sunil Mohan Acharya



(Sunil Mohan Acharya)

IBBI/IPA-003/IP-N000174/2018-19/12120

Date: 24.02.2021

Place: Kolkata